

78. Sister of Ram Prasad Bismil
79. Mother of Chandrasekhar Azad
80. Shri Jaidev Kapur
81. Shri V. Subbaiah
82. Shri M.R. Masani
83. Shri Saleh Bhai Abdul Kader
84. Shri D.K. Kunte
85. Shri S.G. Sardesai
86. Shri Brish Bhan
87. Smt. Hansa Mehta
88. Smt Malati Choudhari
89. Principal Chabil Das
90. Master Hari Singh
91. Begum Abdullah as w/o late Sheikh Abdullah
92. Zalnab Begum as sister of late Ghulam Mohd. Sadiq
93. Shri Girdhari Lal Dogra
94. Shri Abdul Ghafoor
95. Wife of late Bakatullah Khan
96. Shri Anant T. Hongorani
97. Shri Radha Nath Rath, Ex-Minister, Orissa, Editor Daily Samaj, Cuttack.

Samman Pension in the above cases will be effective from 2nd October, 1987 Gandhi Jayanthi Day.

(Interruptions)

SHRI BALWANT SINGH RAMOO-WALIA (Sangrur) : Sir, there are freedom fighters whose cases have not been cleared for the last nine years.

SHRI BHAGWAT JHA AZAD (Bhagalpur) : While we appreciate this statement, we draw the attention of the House that there are freedom fighters

about whom we are writing but the Home Ministry never gives them pension. This is another aspect for the Home Minister to consider.

(Interruptions)

[Translation]

SHRI C. JANGA REDDY (Haramkonda) : The freedom fighters who are being sanctioned freedom fighters' pension in Hyderabad cell had nothing to do with this movement. As such, a committee may be constituted to enquire into this matter.

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Order, Order. Please Order. I am not allowing. Nothing goes on record.

*(Interruptions)**

12.21 hrs.

AUROVILLE (EMERGENCY PROVISIONS) AMENDMENT BILL*

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : I beg to move for leave to introduce a Bill further to amend the Auroville (Emergency Provisions) Act, 1980.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Auroville (Emergency Provisions) Act, 1980.”

The motion was adopted.

SHRI P.V. NARASIMHA RAO : I introduce the Bill.

*Not recorded.

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